POST OFFER PUBLIC ANNOUNCEMENT

for the attention of the Shareholders of

Winro Commercial (India) Limited

Registered Office: 15, Chittaranjan Avenue, 4th Floor, Kolkata- 700 072

This public announcement is in continuation to the Public Announcement ("PA") dated December 24, 2005 issued by JM Morgan Stanley Private Limited ("Manager to the Offer") on behalf of Jacqart Chemical Industries Limited ("Jacqart" or the "Acquirer"), having its registered office at 1 & 2 Western India House, 1st Floor, Sir P M Road, Fort, Mumbai- 400 001, in this newspaper. This public announcement should be read in conjunction with the PA , revised PA published on March 10, 2006 and the Letter of Offer dated March 9, 2006 ("Letter of Offer") that was posted to the Shareholders of Winro Commercial (India) Limited ("Target Company" or "Winro"). The terms used but not defined in this public announcement shall have the same meanings assigned to them in the PA and the Letter of Offer.

Jacqart made the PA on December 24, 2005, to acquire up to 148,000 fully paid up Equity Shares of Rs.10 each representing up to 20.00% of the fully paid up equity share capital of Winro at Rs. 69 per Equity Share (the "Offer Price") and interest of Rs 52.90 per share calculated @ 15% p.a. from February 12, 2001 till March 21, 2006, i.e. the scheduled date of payment of consideration.

As per SEBI observation vide letter dated March 2, 2006 and in compliance with Regulation 21 (5), the Acquirer had revised the Offer Size to acquire 250,507 fully paid up Equity Shares of Rs 10 each representing up to 20.00% of the fully paid up equity share capital of Winro as existing at the expiry of 15 days after the proposed closure of the Offer on April 4, 2006 at Rs. 69 per Equity Share (the "Offer Price") and interest of Rs 53.70 per share calculated @ 15% p.a. from February 12, 2001 till April 19, 2006, i.e. the scheduled date of payment of consideration.

The Offer opened on March 16, 2006 and closed on April 4, 2006. The summary of the Offer response is as follows:

Sr.No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price per share	Rs. 69.00		Rs. 69.00	
	Interest per share (1)	Rs.53.70		Rs.53.70	
	Total Price per share	Rs.122.70		Rs.122.70	
2.	Shareholding of acquirer group (Number & %) before PA	626,030(49.98%)		626,030(49.98%)	
3.	Shares acquired by way of MOU or Market purchases (Number & %)	Nil		Nil	
4.	Shares acquired by acquirer group in the Open Offer (Number & %)	250,507 20.00%		6,000 0.48%	
5.	Size of the Open Offer (Number of shares multiplied by Total Price per share)	Rs.30.73 million		Rs.0.73 million	
6.	Shares acquired after PA but before 7 working days prior to closure date, if any (Number & %) 6.1 Price of the shares acquired 6.2 Number of shares acquired 6.3 % of shares acquired	Nil		Nil	
7.	Post Offer shareholding of Acquirer Group (Number & %) (2+3+4+6)	876,537 69.98%		632,030 50.46%	
8.	Pre & Post Offer shareholding of Public (Number & %),	Pre-Offer		Post-Offer	
		Shares	%	Shares	%
		626,506	50.02%	620,506	49.54

(1) Interest @15% has been paid for the period from February 12, 2001 till April 19, 2006.

The last date for payment of consideration to the shareholders of Winro who have tendered their shares in the Offer was April 19, 2006. Accordingly, all the payments were despatched by April 19, 2006. Interest @15% has been paid for the period from February 12, 2001 till April 19, 2006, i.e, the revised date of payment of consideration. Deposit of 1% kept in the Escrow account has been released up to 90% and transferred to the special account. Bank guarantee for Rs. 81 Lacs has also been released. TSR Darashaw Limited (Formerly known as Tata Share Registry Limited), Registrars to the Offer has received no investor complaints and there are no pending investor complaints regarding this offer as on date.

The Acquirer accepts full responsibility for the information contained in this public announcement.

Issued by : MANAGER TO THE OFFER

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REGISTRAR TO THE OFFER

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For Jacqart Chemical Industries Limited

Place : Mumbai, India
Date : May 13, 2006

Rajesh Bhavsar
Director.

Size 12 (W) x 22 (H) = 264 sq.cm.